

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**  
**(Division Bench)**

**Item No.-510**  
IB-242/ND/2021  
IA/6308/2023, IA/3318/2023

**IN THE MATTER OF:**

Eik Investment and Trading Ltd.

**.....Applicant**

**Vs.**

DGB Leasing and Housing Ltd.

**.....Respondent**

**SECTION**

U/s 7 IBC CIRP

**Order delivered on 18.04.2024**

**CORAM:**

**SHRI MAHENDRA KHANDELWAL,  
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,  
HON'BLE MEMBER (TECHNICAL)**

**HYBRID HEARING (PHYSICAL & VC)**

**PRESENT:**

For the Applicant :

For the Respondent :

**ORDER**

Due to paucity of time, the matter is listed on **17.05.2024**.

**Sd/-  
(Court Officer)**